

File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली / New Delhi- 110003 दिनॉक / Dated: 25th June 2021

ORDER

Hon'ble Shri V. Nallasenapathy, Member (Technical) NCLT, Mumbai Bench has demitted office on 22.6.2021 on completion of his tenure.

There shall be Special Bench at Mumbai for 29.6.2021 & 30.6.2021 to attend urgent matters listed before Hon'ble Mr. Mohammed Ajmal, Member (Judicial) and Hon'ble Shri V. Nallasenapathy, Member (Technical). The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. I

- 1. Mr. Mohammed Ajmal, Member (Judicial)
- 2. Shri Rajesh Sharma, Member (Technical)

Hon'ble Members shall attend the matters of Special Bench and their own bench as per convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 19.4.2021 for 29.6.2021 & 30.6.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Bar Councils.